

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 40(ND)/2012
CA NO.

CORAM:

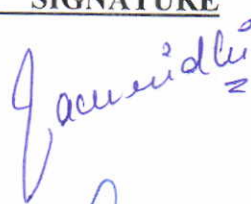

PRESENT: SH. R. VARDHARJAN
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ^{social} PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Sh. Ramandeep Singh Ahluwalia & Ors.
Vs.
M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

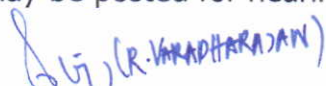
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Samrath Kalia		Adv. Petitioner No.3	
2.	Ms. Samrath Gogia			
3.	Mr. ANSHUMAN BAHADUR	ADV, RESPONDENT	COMPANY Sec 7 (Hm LG), R-889	
4.	MR. ARUN SAXENA	ADV		
5.	MS. NALINI	ADV		

Order

Both sides are present.

2. It is represented by the learned counsel for the petitioner that in compliance with the last order reply to the CA has been filed.

3. The application along with the main Company Petition may be posted for hearing on 24.11.2016 before the Hon'ble Principal Bench.


(R. VARADHARAJAN)
MEMBER(J)


(S.K. MOHAPATRA)
MEMBER (T)